

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PATNA BENCH  
CIRCUIT BENCH AT RANCHI  
OA/051/00170/17**

Date of Order: 10/09/2018

**C O R A M**  
**HON'BLE MR. A.K. PATTNAIK, MEMBER[J]**  
**HON'BLE MR. PRADEEP KUMAR, MEMBER[A]**

**O R D E R**  
**[ORAL]**

**Per Mr. A.K. Pattnaik, J.M.:-** Heard Mr. Mukhtar Khan, learned counsel for the applicant and Mr P.D. Singh, learned counsel for the respondents.

2. The OA is disposed of being not pressed with liberty to the applicant to file a contempt petition or a petition for implementation of the order of the Tribunal.

**[Pradeep Kumar]  
Member(A)**

**[ A.K. Pattnaik]  
Member(J)**

Srk.